

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-

FOOR) : (a) The number of casual labourers made regular during

1982	—	279
1983	—	69
1984	—	290
(b) Horticulture Central Division	—	87
Horticulture East Division	—	83
Horticulture South Division	—	258
Horticulture North Division	—	61
Horticulture West Division	—	167
Horticulture Development Division	—	262
		918

Total :		

Regularisation of casual labourers is subject to availability of vacancies and fulfilling of the eligibility conditions by the workers.

(c) No. In C.P.W.D. Casual Labourers are appointed on regular posts which are required to be filled by Direct Recruitment, subject to availability of vacancies and fulfilment of requisite conditions by the workers.

Provision for Drinking Water Supply in Rural Areas of Bihar in Seventh Plan

5286. DR. G.S. RAJHANS: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount sanctioned or earmarked for drinking water supply in the rural areas of Bihar for the Seventh Plan period;

(b) if so, whether the amount earmarked is adequate;

(c) whether Bihar Government have represented in this regard to the Centre; and

(d) if so, reaction of Central Government thereto ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR);
(a) and (b). The outlay for drinking water supply for the Seventh Five Year Plan

has not yet been finalised. The exact amount earmarked for drinking water supply in rural areas of Bihar will be known only after the Seventh Five Year Plan is finalised.

(c) At the conference of Ministers incharge of water supply of State Governments held in July, 1984, all the States including Bihar requested for provision of adequate outlay for drinking water supply in the Seventh Five Year Plan.

(d) The Ministry of works & Housing has urged the State Governments to make adequate provision in their plan under Minimum Needs Programme and has also proposed to the Planning Commission that sufficient outlay may be provided for drinking water supply during the Seventh Five Year Plan keeping in view the objective of providing safe and adequate drinking water to the entire rural population by March, 1991.

Publicity for Legal Aid to Poor

5287. SHRI BANWARI LAL PUROHIT : Will the Minister of INFORMA-

TION AND BROADCASTING be pleased to state :

(a) whether the legal aid given to poor is telecast on television or broadcast on the radio; if so, the details thereof;

(b) whether the poor people in the country are unaware about the legal aid provided to them by Government;

(c) whether Maharashtra Government have requested the Centre to announce such schemes through mass-media; and

(d) if so, reaction of the Central Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) From time to time, the Media broadcast/telecast programmes conveying information on free legal aid to the listeners and viewers in general programmes as well as in programmes directed to special audience groups.

(b) There is no reason to believe so.

(c) No such request has been received.

(d) The Media is even now broadcasting/telecasting suitable programmes.

[*Translation*]

Fire Accident in Akashwani Bhawan,
New Delhi

5288. SHRI SARFARAZ AHMAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there had been a fire accident in Akashwani Bhawan, New Delhi in January, 1985 and if so, the total loss suffered therein;

(b) whether proper fire fighting arrangements have been made in all Akashwani and Doordarshan Kendras after this accident; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) Yes, Sir. There was an incident of a minor fire in one of the rooms in Akashwani Bhawan on 7.1.85. Some old records of not great value were partially burnt.

(b) Adequate fire fighting equipment has always been available at all AIR Stations and Doordarshan Kendras. Equipment at Akashwani Bhawan has, however, been further augmented.

(c) Does not arise.

[*English*]

Programmes Sponsored by Doordarshan,
Srinagar

5289. PROF. SAIFUDDIN SOZ : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of programmes sponsored by the Doordarshan, Srinagar during the months of January, February and March, 1985;

(b) number of participants with their names and parentage; and

(c) the mode of selection of participants ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) and (b). Information regarding the number of programmes produced and telecast by Doordarshan Kendra, Srinagar during January, February and March, 1985 in which outsiders participated and the names of such persons, is being collected and will be laid on the Table of the House. Doordarshan, however, does not maintain the details of percentage of outside participants.